



**Office of the Secretary (Revenue)
Member Secretary (SEC & SDMA)
Government of Goa,
Secretariat, Porvorim-Goa. 403 521**

File No: 1/5/29/2020-RD / 3263

Dated: 07/03/2022

ORDER

WHEREAS, the Expert Committee, has reviewed the COVID-19 situation in the State and observed that the current new COVID-19 cases and test positivity rate are consistently showing a declining trend along with considerable decrease in active case load in the State.

WHEREAS, in order to contain the spread of the said pandemic, certain measures were undertaken and restrictions were imposed under the Disaster Management Act, 2005 by the Order dated 23-01-2022.

WHEREAS, considering the prevailing situation, certain restrictions and measures are required to be continued, modified and consolidated to prevent the further spread of the disease.

AND WHEREAS, the State Government is satisfied that the State of Goa still faces threat of the spread of COVID-19 virus, and therefore, it is necessary to take certain measures to prevent and contain the spread of virus, the Government in exercise of the powers conferred under various provisions of the Disaster Management Act, 2005, it is expedient to enforce certain measures throughout the State till further order.

Now , therefore, in exercise of the powers conferred under the Disaster Management Act, 2005, the undersigned has been directed to convey that following activities/establishment/facilities/events shall be restricted, till further order:-

1. Casinos may operate with 100% of its capacity, subject to adherence to all Covid safety protocols, including use of masks, sanitizers, thermal screening etc. however, entry shall be permitted for the asymptomatic guests or staff who:
 - a. are fully vaccinated and possessing a vaccination certificate of both doses of Covid-19 vaccine issued through CoWIN portal, provided 15 days have elapsed since administration of the second dose of such vaccine;

OR

- b. possess RT-PCR negative reports for the test conducted not prior to 24 hours from time of entry.

2. Cinema halls/multiplexes/theatres/auditoriums/large closed business establishments are permitted to function with 100% of its seating capacity strictly adhering to COVID appropriate behavior stipulated as below:-

- a. The prescribed seating capacity shall not be exceeded.
- b. Only Covid vaccination eligible persons with two doses of COVID 19 vaccination/fully vaccinated persons or with Covid negative report will be allowed entry.
- c. Persons shall be asymptomatic
- d. All persons will be checked at the entrance for fever using thermal scanner and hand sanitizer to be applied.
- e. All persons should compulsorily wear face masks at all times during the show.
- f. The hall and the rest rooms shall be sanitized frequently
- g. The AC shall be maintained as per the CPWD guidelines (<https://nabh.co/images/COVID19/cpwd%20AC%20guidelines.pdf>)

3. Place of public amusement, including Spa, Massage parlor, restaurant, Pub, Bar, Hall, Auditoriums, Gyms and Yoga centres, Marriage venue, river cruises, water parks, entertainment parks, are permitted to function with 100% of its capacity strictly adhering to COVID appropriate behavior stipulated as below:-
 - a. The prescribed seating capacity shall not be exceeded.
 - b. Only Covid vaccination eligible persons with two doses of COVID 19 vaccination/fully vaccinated persons or with Covid negative report will be allowed entry.
 - c. Persons shall be asymptomatic
 - d. All persons will be checked at the entrance for fever using thermal scanner and hand sanitizer to be applied.
 - e. All persons should compulsorily wear face masks at all times during the show.
 - f. Physical distance of two meters shall be maintained between the persons
 - g. The hall and the rest rooms shall be sanitized frequently
 - h. The AC shall be maintained as per the CPWD guidelines (<https://nabh.co/images/COVID19/cpwd%20AC%20guidelines.pdf>)

4. Swimming pools are permitted to function with 100% of its capacity strictly adhering to COVID appropriate behavior stipulated as below:-
 - a. The prescribed seating capacity shall not be exceeded.
 - b. Only Covid vaccination eligible persons with two doses of COVID 19 vaccination/fully vaccinated persons or with Covid negative report will be allowed entry.
 - c. Persons shall be asymptomatic
 - d. All persons will be checked at the entrance for fever using thermal scanner and hand sanitizer to be applied.
 - e. The change rooms and the rest rooms shall be sanitized frequently.
 - f. Physical distance of two meters shall be maintained between the persons

5. Local competent Authorities shall make surprise visit to the above premises to ensure compliance to the conditions stipulated above.

6. As the current new COVID 19 cases and test positivity rate are consistently showing a declining trend along with considerable decrease in active case load in the State.
 - a. Testing at the Airports/Seaports/Railways/Borders to be stopped
 - b. Entry will be allowed to only Covid vaccination eligible persons with two doses of COVID 19 vaccination/fully vaccinated persons or with Covid negative test report for a test done a maximum of 72 hours prior to entry in Goa and persons entering in Goa for medical emergencies on production of proof.

7. Schools are permitted to conduct physical classes for all levels of Schools and Colleges to function for full day with 100% of its seating capacity subject to the separate SOPs to be issued on this behalf by Education Department.

This order is issued in supersession of ibid No. 1/5/29/2020-RD dated 23-01-2022 and other orders issued in this regard.

Any person contravening this Order shall be punished under Section 188 of the Indian Penal Code and Section 51 to 60 of the Disaster Management Act, 2005.

Issued with the approval of the Competent Authority.


(Ramesh Verma, IAS)

Secretary (Revenue)

Member Secretary (SEC/SDMA)

To,

1. All Secretaries, Government of Goa
2. Collector/Chairperson (DDMA), North Goa
3. Collector/Chairperson (DDMA), South Goa
4. All HoDs, Government of Goa.

Copy to:

1. The Secretary to Hon'ble C.M., Secretariat, Porvorim – Goa
2. The Additional Secretary to Chief Secretary, Secretariat, Porvorim
3. The Director, Information & Publicity for further necessary action.